

ITEM NO.3

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s).7857/2022

(Arising out of impugned final judgment and order dated 26-07-2022 in CRMA No.13762/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench, Lucknow)

ASHISH MISHRA ALIAS MONU

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No.167449/2022 - APPLICATION FOR PERMISSION

IA No.127590/2022 - EXEMPTION FROM FILING O.T.

IA No.122127/2022 - EXEMPTION FROM FILING O.T.

IA No.164803/2022 - EXEMPTION FROM FILING O.T.

IA No.152757/2022 - EXEMPTION FROM FILING O.T.

IA No.122135/2022 - INTERVENTION/IMPLEADMENT

IA No.127589/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 122134/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 11-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Mukul Rohtgi, Sr. Adv.
Mr. Sidharth Dave, Sr. Adv.
Mr. T. Mahipal, AOR
Mr. Daleep Dhyani, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Pankaj Sharma, Adv.
Mr. Nilanjan Bhattacharya, Adv.
Mr. Kesha Sehgal, Adv.
Mr. Kshitiz Mudgal, Adv.
Mr. Kartik Arora, Adv.
Ms. Vidhi Thakkar, Adv.
Ms. Ayushi Mittal, Adv.

For Respondent(s) Mr. Prashant Bhushan, AOR
Mr. Rahul Gupta, Adv.
Ms. Alice Raj, Adv.

Ms. Garima Prashad, Sr. A.A.G.
Ms. Ruchira Goel, AOR
Mr. Rajat Singh, Adv.

Mr. Adit Jayeshbhai Shah, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard learned counsel for the parties.**
- 2. We have perused the Reports dated 30.06.2023 and 07.07.2023 received from the Presiding Officer of the Court at Lakhimpur Kheri, Uttar Pradesh.**
- 3. Post the matter for further consideration on 26.09.2023.**
- 4. Interim directions to continue, meanwhile.**

**(SATISH KUMAR YADAV)
DEPUTY REGISTRAR**

**(PREETHI T.C.)
COURT MASTER (NSH)**